Insolvency and Bankruptcy Board of India
in association with
Indira Gandhi National Open University (IGNOU)
organises

Live Session on the topic

“IBC: Evolving jurisprudence"
based on
by Mr. K. R. Saji Kumar
Joint Secretary & Legislative Counsel,
Ministry of Law and Justice

on
Doordarshan Gyandarshan TV Channel

2nd February, 2022; between 15.00 – 16.00 hrs
(Repeat Telecast – 20.00 – 21.00 hrs)

With a view to facilitate manifold increase in the reach of the Board’s advocacy
initiative, IBBI has signed a MoU with Indira Gandhi National Open University
(IGNOU), for collaboration in utilising the tele-lecturing facilities
of IGNOU Gyandarshan Channel to telecast Awareness Programmes through
distance learning mode. The initiative provides seamless access to sustainable and
learner-centric quality awareness programmes and training to various stakeholders
of IBC.

Gyandarshan Channel Nos.

Airtel – 442
Tata Sky – 755
Sun Direct – 596
Den – 526
In Digital – 297
Hathway - 473

For any further information/clarification, please write to:
workshop.ip@ibbi.gov.in
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